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बुधवार, डिसेंबर ६, १९७८/अग्रहायण १५, शके १९००

The following Bill is published under the first proviso to rule 115 (1) of the Maharashtra Legislative Assembly Rules :—

L. A. BILL No. LV OF 1978.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1979.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1979 ; and for the purpose of authorising payment of the said sums ; It is hereby enacted in the Twenty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Act, 1978.

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Issue of Rs. 78,92,72,746 out of the Consolidated Fund of the State for the year 1978-79.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate to the sum of seventy-eight crores, ninety-two lakhs, seventy-two thousand, seven hundred and forty-six rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1979, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1979.

THE SCHEDULE

(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
	A—EXPENDITURE ON REVENUE ACCOUNT				
	General Administration Department				
7	Secretariat—General Services.	252, Secretariat—General Services.	10	6,500	6,510
15	Other Social and Community Services.	295, Other Social and Community Services.	3,00,000		3,00,000
		Total—General Administration Department.	3,00,010	6,500	3,06,510
	Home Department				
22	Police	255, Police	20,50,010	67,413	21,17,423
33	Indian Railways	345, Indian Railways	16,800		16,800
		Total—Home Department	20,66,810	67,413	21,34,223
	Revenue and Forests Department				
41	Secretariat—General Services.	252, Secretariat—General Services.	10		10
42	District Administration	253, District Administration	10		10
49	Social Security and Welfare	288, Social Security and Welfare.	10		10
51	Other Social and Community Services.	295, Other Social and Community Services.	6,95,185		6,95,185
53	Agriculture	305, Agriculture	5,00,000		5,00,000
54	Forest	313, Forest	1,90,65,000	8,27,022	1,98,92,022
		Total—Revenue and Forests Department.	2,02,60,215	8,27,022	2,10,87,237

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
	Agriculture and Co-operation Department				
57	Interest Payments ..	249, Interest Payments	11,58,565	11,58,565
57-A	Miscellaneous General Services.	268, Miscellaneous General Services.	2,000	..	2,000
58-A	Relief on Account of Natural Calamities.	289, Relief on Account of Natural Calamities.	27,63,370	..	27,63,370
60	Co-operation ..	298, Co-operation ..	2,40,22,510	..	2,40,22,510
61	Agriculture ..	305, Agriculture ..	2,11,28,000	19,200	2,11,47,200
65	Animal Husbandry ..	310, Animal Husbandry ..	40	..	40
66	Dairy Development ..	311, Dairy Development ..	1,00,080	2,35,000	3,35,080
67	Fisheries ..	312, Fisheries ..	1,88,000	..	1,88,000
		Total—Agriculture and Co-operation, Department.	4,82,04,000	14,12,765	4,96,16,765
	Education and Youth Services Department				
71	Education ..	277, Education ..	1,30,20,050	..	1,30,20,050
		Total—Education and Youth Services Department.	1,30,20,050	..	1,30,20,050
	Urban Development and Public Health Department				
80	Medical ..	280, Medical ..	30	..	30
82	Public Health, Sanitation and Water Supply.	282, Public Health, Sanitation and Water Supply.	40	..	40
82-A	Housing ..	283, Housing ..	7,58,000	..	7,58,000
		Total—Urban Development and Public Health Department.	7,58,070	..	7,58,070
	Finance Department				
89	Other Fiscal Services ..	247, Other Fiscal Services ..	80,00,000	..	80,00,000
94	Other Administrative Services.	265, Other Administrative Services.	20	..	20
		Total—Finance Department	80,00,020	..	80,00,020

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Public Works and Housing Department					
102	Interest Payments	249, Interest Payments	..	56,498	56,498
111	Public Works and Administrative and Functional Buildings.	259, Public Works	9,38,010	..	9,38,010
		Total—Public Works and Housing Department.	9,38,010	56,498	9,94,508
Irrigation Department					
119	Water and Power Development Services.	331, Water and Power Development Services.	30	..	30
		Total—Irrigation Department.	30	..	30
Law and Judiciary Department					
121	Administration of Justice	214, Administration of Justice.	10	..	10
		Total—Law and Judiciary Department.	10	..	10
Industries, Energy and Labour Department					
134	Social Security and Welfare	288, Social Security and Welfare.	50,000	..	50,000
136	Industries	320, Industries	6,61,415	..	6,61,415
137	Village and Small Industries.	321, Village and Small Industries.	6,75,000	..	6,75,000
139	Water and Power Development Services.	331, Water and Power Development Services.	10	..	10
		Total—Industries, Energy and Labour Department.	13,86,425	..	13,86,425
Rural Development Department					
147	Public Health, Sanitation and Water Supply.	282, Public Health, Sanitation and Water Supply.	4,76,80,000	..	4,76,80,000
149	Social Security and Welfare	288, Social Security and Welfare.	1,84,000	..	1,84,000
		Total—Rural Development Department.	4,78,64,000	..	4,78,64,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Food and Civil Supplies Department					
164	Food	309, Food	..	20,000	20,000
		Total—Food and Civil Supplies Department.	..	20,000	20,000
Social Welfare, Cultural Affairs, Sports and Tourism Department					
171	Social Security and Welfare.	288, Social Security and Welfare.	10,96,010	..	10,96,010
173	Tourism	339, Tourism	7,50,000	40,000	7,90,000
174	Revenue Expenditure on Tribal Area Development Sub-Plan.	277, Education .. 280, Medical .. 282, Public Health, Sanitation and Water-Supply. 298, Co-operation .. 306, Minor Irrigation .. 310, Animal Husbandry .. 311, Dairy Development .. 337, Roads and Bridges ..	56,38,060	..	56,38,060
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	74,84,070	40,000	75,24,070
Planning Department					
177	Secretariat Economic Services.	296, Secretariat Economic Services.	10	..	10
178	Other General Economic Services.	304, Other General Economic Services.	6,93,000	..	6,93,000
179	Agriculture	305, Agriculture	50	..	50
180	Area Development	308, Area Development	25,81,000	..	25,81,000
181	Community Development	314, Community Development.	32,50,020	..	32,50,020
		Total—Planning Department.	65,24,080	..	65,24,080
		Total—A-Expenditure on Revenue Account.	15,68,05,800	24,30,198	15,92,35,998

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
B—EXPENDITURE ON CAPITAL ACCOUNT					
Home Department					
186-A	Capital Outlay on Housing.	1483, Capital Outlay on Housing.	6,90,70,000	..	6,90,70,000
		Total—Home Department.	6,90,70,000	..	6,90,70,000
Revenue and Forests Department					
192	Capital Outlay on Forests.	513, Capital Outlay on Forests.	2,74,74,000	..	2,74,74,000
		Total—Revenue and Forests Department.	2,74,74,000	..	2,74,74,000
Agriculture and Co-operation Department					
193	Capital Outlay on Co-operation.	498, Capital Outlay on Co-operation.	3,51,370	..	3,51,370
194	Capital Outlay on Agriculture.	505, Capital Outlay on Agriculture.	..	20,123	20,123
197	Capital Outlay on Dairy Development.	511, Capital Outlay on Dairy Development.	20,00,030	..	20,00,030
		Total—Agriculture and Co-operation Department.	23,51,400	20,123	23,71,523
Public Works and Housing Department					
205	Capital Outlay on Public Works and Administrative and Functional Buildings.	459, Capital Outlay on Public Works.	10	..	10
		Total—Public Works and Housing Department.	10	..	10
Irrigation Department					
209	Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	533, Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	9,71,070	..	9,71,070
		Total—Irrigation Department.	9,71,070	..	9,71,070

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Industries, Energy and Labour Department					
215	Capital Outlay on Power Project.	534, Capital Outlay on Power Projects.	20	..	20
Total—Industries, Energy and Labour Department.			20	..	20
Social Welfare, Cultural Affairs, Sports and Tourism Department					
221	Capital Outlay on Tribal Area Development Sub-Plan.	488, Capital Outlay on Social Security and Welfare. 498, Capital Outlay on Co-operation. 510, Capital Outlay on Animal Husbandry. 537, Capital Outlay on Roads and Bridges.	1,42,95,010	..	1,42,95,010
Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.			1,42,95,010	..	1,42,95,010
Total—B-Expenditure on Capital Account.			11,41,61,510	20,123	11,41,81,633
C-EXPENDITURE UNDER DEBT HEADS					
Revenue and Forests Department					
228	Loans for Social Security and Welfare.	688, Loans for Social Security and Welfare.	8,03,000	..	8,03,000
230	Loans for Agriculture ..	705, Loans for Agriculture ..	80,00,000	..	80,00,000
231	Loans for Forests ..	713, Loans for Forests ..	3,25,76,000	..	3,25,76,000
Total—Revenue and Forests Department.			4,13,79,000	..	4,13,79,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
				(4)	
			Rs.	Rs.	Rs.
	Agriculture and Co-operation Department				
235	Loans for Co-operation ..	698, Loans for Co-operation.	17,65,95,105	..	17,65,95,105
236	Loans for Agriculture ..	705, Loans for Agriculture	10	..	10
		Total—Agriculture and Co-operation Department.	17,65,95,115	..	17,65,95,115
	Industries, Energy and Labour Department				
259	Loans for other Social and Community Services..	695, Loans for other Social and Community Services.	18,50,000	..	18,50,000
		Total—Industries, Energy and Labour Department.	18,50,000	..	18,50,000
	Rural Development Department				
270	Miscellaneous Loans ..	767, Miscellaneous Loans..	28,67,98,000	..	28,67,98,000
		Total—Rural Development Department.	28,67,98,000	..	28,67,98,000
	Social Welfare, Cultural Affairs, Sports and Tourism Department				
274	Loans for Social Security and Welfare.	688, Loans for Social Security and Welfare.	2,00,000	..	2,00,000
278	Loans for Tribal Area Development Sub-Plan..	688, Loans for Social Security and Welfare. 698, Loans for Co-operation.	90,33,000	..	90,33,000
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	92,33,000	..	92,33,000
		Total—C-Expenditure under Debt Heads.	51,58,55,115	..	51,58,55,115
		Grand Total ..	78,68,22,425	24,50,321	78,92,72,746

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 1978-79. The amounts are shown below :—

	Rs.
(a) Revenue-Expenditure	15,92,35,998
(b) Capital Expenditure	11,41,81,633
(c) Expenditure under Debt Heads	51,58,55,115
Total	78,92,72,746

(Signed) SHANKARRAO B. CHAVAN,
Minister for Finance.

Nagpur, dated the 6th December 1978.

GOVERNOR'S RECOMMENDATION UNDER ARTICLE 207 (1) OF THE
CONSTITUTION OF INDIA

In exercise of the powers conferred upon him by clause (1) of article 207 of the Constitution of India, the Governor of Maharashtra is pleased to recommend to the Maharashtra Legislative Assembly, the consideration of the Maharashtra (Third Supplementary) Appropriation Bill, 1978.

By order and in the name of the
Governor of Maharashtra.

M. A. DHOTRE,

Secretary to the Government of Maharashtra.

Nagpur, dated the 6th December 1978. Law and Judiciary Department.